IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-125(PB)/2018

IN THE MATTER OF:

Sanjeev Kumar

.... APPLICANT / PETITIONER

Vs.

Vardhman Estates & Developers Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.02.2018

Coram:

VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT

:- Mr. Vaibhav Tyagi, Advocate

For the RESPONDENT

ORDER

At the request made by the learned counsel for the petitioner, the matter is adjourned to 7th February 2018.

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

(VARADHARAJAN)

MEMBER (JUDICIAL)

Deepak Kumar 05.02.2018